

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 15.04.2022

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of any mutual dues, that may be set-off	
1	KERALA STATE ELECTRICITY BOARD	U40100K1201150027424	08.04.2022	97,89,414.00	97,89,414.00	PAYMENT DEFAULT OF ELECTRICITY CHARGES	NO	NO	NO	NO	NO	NIL	NIL	FULL AMOUNT PROVISIONALLY ADMITTED	
2	LOUIS TG	508088413776	11.04.2022	7,47,123.00	4,85,145.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NO	NIL	2,61,978.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS
3	T.G POLYMERS & CO	PARTNERSHIP FIRM	12.04.2022	19,15,277.00	14,79,088.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NO	NIL	4,36,189.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS
4	SCIENTIFIC ENTERPRISES	PARTNERSHIP FIRM	13.04.2022	12,91,317.00	3,98,411.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NO	NIL	8,92,906.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS